

(ग) झुकी बेंचनमानों के संशोधन से उठ खड़े हुए कुछ मामलों पर कुछ विवाद था अतः यह विवाद दिल्ली विद्युत प्रदाय संस्थान के प्रबंधकों ने एक मध्यस्थ को सौंप दिया था। मध्यस्थ ने अपना अधिनिर्णय मार्च, 1977 में दे दिया है और यह प्रबंधकों के विचाराधीन है।

Industrial Licensing Policy

448. SHRI K. A. RAJAN:

SHRI M. KALYANASUNDA-
RAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether a new industrial licensing policy has been evolved by Government; and

(b) if so, the salient features and objectives thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) and (b). The basic features of the industrial policy of the new Government relate to the objective of generating maximum possible employment in the industrial sector leading to optimum socio-economic benefits in the circumstances obtaining in our country and the decentralisation of economic power through strengthening the cottage and small scale industries based on the use of appropriate technologies. Operational details of the new industrial policy would be worked out in due course of time.

जेल नियमावली को उदार बनाने के लिए राज्यों को अनुदेश

449. श्री कृष्ण कुमार गोयल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जेलों में नजरबन्द व्यक्तियों और बन्धियों के साथ निर्दयतापूर्वक अमानवीय ढंग से बर्ताव करने की प्रथा स्वतन्त्रता के बाद भी जारी है ;

(ख) क्या आपात स्थिति के दौरान बढ़त बढ़ी संख्या में पकड़े गये विख्यात राजनीतिज्ञों, राजनैतिक तथा सामाजिक कार्यकर्ताओं तथा वृद्धिजीवी व्यक्तियों को हथकड़ियाँ और बेड़ियाँ डाली गई थीं ;

(ग) क्या केन्द्र द्वारा राज्यों को जेल नियमावलियों को उदार बनाने हेतु उनमें परिवर्तन करने के अनुदेश दिये जाने का प्रस्ताव है ; और

(घ) क्या सरकार का विचार सम्बन्धित अधिकारियों को इस आशय के अनुदेश देने का है कि मध्य तथा जिम्मेदार व्यक्तियों को विचाराधीन बन्दियों के रूप में न्यायालयों, जेलों तथा अन्य स्थानों पर ले जाते समय हथकड़ियाँ न डाली जायें ?

गृह मंत्री (चौधरी चरण सिंह) : (क) से (घ) तक. इस सवध में 8-11-1974 को भारत सरकार ने सभी राज्य सरकारों और संघ शासित क्षेत्रों को अनुदेश जारी किये थे कि पुलिस द्वारा सामान्यतः हथकड़ियों का प्रयोग केवल वहां किया जाये जहां कैदी हिंसक, उत्पाती और विध्वंसकारी हो अथवा जिसके बचकर भाग निकलने अथवा आत्म हत्या करने की संभावना हो अथवा जिस पर अमानवीय गम्भीर अपराध का अभियोग लगाया गया हो। राज्य सरकारों और संघ शासित क्षेत्रों को यह भी सलाह दी गई है कि कैदियों को अन्धाधुन्ध हथकड़ी लगाना अपराधियों के साथ व्यवहार को आधुनिक धारणा के प्रतिकूल है और सत्याग्रहियों, सार्वजनिक जीवन में अच्छी स्थिति रखने वाले व्यक्तियों और पेशेवरों जैसे पत्रकारों, विधिवेत्ताओं, डाक्टरों, लेखकों, शिक्षाविदों आदि जैसे बंदियों को सामान्यतः हथकड़ी लगाने का कोई अवसर नहीं होना चाहिये। यदि कोई विशिष्ट शिकायत राज्य सरकार के ध्यान में लाई जाती है तो उस पर राज्य सरकार के साथ पत्र व्यवहार किया जायेगा।

जहाँ तक आपातस्थिति की अवधि के दौरान बंदियों के साथ बुरे व्यवहार के विशिष्ट मामलों का सम्बन्ध है, ये शाह आयोग के विचारार्थ विषयों में अन्तर्गत आयेगे।

Utilization of space Technological for location of Mineral resources

450. SHRI A. BALA PAJANOR: Will the Minister of SPACE be pleased to state:

(a) the present position of application of space technology for location of mineral resources in the country;

(b) the actual achievements made so far in application of the space technology and the areas in which new mineral resources have been located as a result thereof; and

(c) the phases of the plans for intensive utilisation of such a technology in future?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Space Applications Technology for locating mineral resources in the country is at present in the experimental stage. In the absence of the direct exposure of minerals to the ground surface, indirect approach is used such as geological and geomorphological studies which indicate possibilities of minerals. For very specific minerals exposed to the surface, it is possible to design special sensors which will help in their easier identification. Such sensors have so far been tried on aircraft only. Studies are just beginning in India and are largely based on available satellite data from other countries and our own aircraft data which are now being collected through multiband and multispectral sensors.

(b) A few Landsat Imageries and data from aircraft surveys carried out in India are available to scientists of ISRO and other organisations and these are being analysed for geological and mineralogical applications.

Some of these have resulted in identification of new linear and other structural features.

(c) The second Indian satellite to be launched in 1978 will carry sensors which will provide imagery of interest to geologists. Proposals are being discussed from interested scientists and organisations in India for use of satellite and aircraft data for this purpose.

Production of power through Atomic Energy

451. SHRI A. BALA PAJANOR: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the quantum of power produced through the use of atomic energy;

(b) whether in view of the oil crisis, Government propose to produce power more by atomic energy than by other sources;

(c) if so, the salient features of the plans in this regard; and

(d) whether the working of the present power stations is handicapped or likely to be handicapped through non-availability of nuclear material from foreign sources?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) During the year 1976-77, 3252 million Kwh of energy was generated through the use of atomic energy.

(b) and (c). The energy requirements of the country are met by a mix of thermal, hydro and nuclear power plants in which the role of nuclear power is marginal. The situation created by the oil crisis will have to be met by increased reliance on coal based thermal power. According to present plans, an installed capacity of 6000 MW, subject to availability of finance, is tentatively envisaged for nuclear power stations by 1990.